NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 89-90 of 2020

IN THE MATTER OF:

M/s Super Royal Holidays India Pvt. Ltd. & Ors. ...Appellants

Vs

Union of India & Anr. ....Respondents

Present:

For Appellants: Mr. Anand Sanjay M. Nuli, Advocate

For Respondents:

O R D E R
(Through Virtual Mode)

20.07.2020 Heard the Learned Counsel for the Appellants.

Let Notices be issued on Respondents by Speed Post returnable by two weeks' time. Requisites along with process fee, if not filed, be filed by 22.07.2020. If the Appellants provide the e-mail address of the Respondents, Let Notices be also issued through e-mail.

List the matter 'For Admission (After Notice)' on **4th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(Alok Srivastava)
Member(Technical)

Akc/Nn